

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 103
(IB)-650(PB)/2019

IN THE MATTER OF:

Sh. Vaneet Talwar & Ors.

.... Petitioner/Applicant

v.

Vardhaman Estates and Developers Pvt. Ltd.

.... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code

Order delivered on 05.04.2021

CORAM:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

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For the Respondent

Mr. Prashant Katara, Adv.

ORDER

None for the applicant.

List on 17.05.2021.

-sd-

(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)

-sd-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

05.04.2021
Ritu Sharma